

Indian Airlines

- (i) Closure of off-line stations and reduction in the number of booking offices.
- (ii) Ban on recruitment, unless absolutely necessary for operational reasons.
- (iii) Drastic cut in the expenditure on office buildings.
- (iv) Freeze on capital expenditure unless absolutely necessary for operational reasons.
- (v) Reduction in frequencies of loss making routes.

The Government has also constituted a committee of experts under the Chairmanship of Dr. Vijay Kelkar, Chairman, Tariff Commission to undertake a comprehensive examination of the reasons for the losses incurred by the Air India and to suggest strategies for turning around the company.

Land Acquisition Act, 1894

5334. SHRI JUAL ORAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government are aware that, Mahanadi Coal Field (MCF) Basundhara area violating the Land Acquisition Act, 1894 (1 of 1894);
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (c) The information is being collected and shall be laid on the Table of the House.

Railway Projects in Uttar Pradesh

5335. DR. RAMVILAS VEDANTI :
SHRI HARIKEWAL PRASAD :
SHRI DAROGA PRASAD SAROJ :

Will the Minister of RAILWAYS to be pleased to state:

- (a) the details of railway projects received from Uttar Pradesh during the last three years, year-wise;
- (b) the steps taken on each of the proposals and the reasons for non- clearance of proposals, if any;
- (c) the details of the improvement and expansion work undertaken by the Government in Uttar Pradesh during the above period year-wise;
- (d) the expenditure incurred thereon during the above period; and
- (e) the reasons for slow progress in completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Offset Printing Papers

5336. SHRI TARIQ ANWAR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the offset Printing papers are being stolen from various Government Presses;
- (b) if so, the value of Offset Printing papers stolen during each of the last three years;
- (c) whether any inquiry has been made in this regard?
- (d) if so, the outcome thereof; and
- (e) the steps taken by the Government to stop such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Only one case of misappropriation of White offset Printing Paper by some employees in connivance with the carrying contractor was reported from the Government of India Text Book Press, Mysore in 1996.

(b) The value of mis-appropriated paper was Rs.1.94.200.00 approximately.

(c) FIR has been lodged with the Nazabad Police Station, Mysore on 31.5.96.

(d) On 1.6.96 the Police recovered 18 Reels of paper from Bangalore. The Police are still investigating the matter.

(e) It has been decided to purchase Offset Printing paper in bulk quantities with distinguishing water mark of the Directorate of Printing and the Paper mill; to avoid mis-appropriation during transit. Paper is procured on delivery to consignee basis i.e. the firms themselves deliver the paper at the Press premises.

[Translation]

Procurement of Lime Stone by Bokaro Steel Plant

5337. SHRI BRAJ MOHAN RAM : Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the Bokaro Steel Plant has procured its quota of lime stone as per the agreement with Raw Material Division of SAIL during the last three years: